GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:1995
ANSWERED ON:19.08.2013
CENTRAL ROAD FUND
Antony Shri Anto;Bansal Shri Pawan Kumar;Bhujbal Shri Sameer ;Raghavendra Shri B. Y.;Vishwanath Shri Adagur H

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) the criteria for allocation of funds to States/UTs under the scheme of Central Road Fund (CRF);
- (b) the details of proposals received and approved under CRF Scheme during the last three years and the current year, State/UT-wise including Karnataka;
- (c) the details of pending proposals, State/ UT-wise including Kerala along with the reasons therefor and the time by which these pending proposals are likely to be approved;
- (d) whether there has been a persistent demand from the State Governments to undertake road projects benefiting their States; and
- (e) if so, the details thereof and the details of road projects funded from CRF Scheme in various States of the country especially in Andhra Pradesh and Maharashtra during the above period?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) The funds for development of State roads under Central Road Fund (CRF) scheme are distributed to the States on the basis of 30% weightage to fuel consumption and 70% weightage to the geographical area of the States.
- (b) to (e) The State/UT-wise details of proposals including from the State of Karnataka received and approved under CRF Scheme during the last three years and the current year are annexed.

Proposals submitted by the respective State / UTs under CRF schemes are approved in accordance with Central Road Fund (State Road) Rules, 2007, subject to overall availability of funds and inter-se priority of works.